

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1457 of 2019

IN THE MATTER OF:

Kare Partners Group India Pvt. Ltd.

...Appellant

Versus

Antarctica Properties Company Ltd.

...Respondent

Present:

For Appellant : Mr. Kartik Bhardwaj, Advocate

O R D E R

19.12.2019 Learned counsel for the Appellant prays for and is allowed to withdraw the appeal for appropriate relief before the appropriate Forum.

The appeal stands disposed of as withdrawn but without any liberty to the Appellant to challenge the very same impugned order before this Appellate Tribunal.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/gc